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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

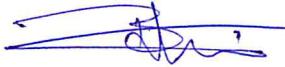
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 287/15	TP 38/17	For considera-tion	433( e)	Oasis Infrastructure Pvt. Ltd., Mumbai Vs Hajee A.P. Bava And Company Constructions Pvt. Ltd., Bengaluru.

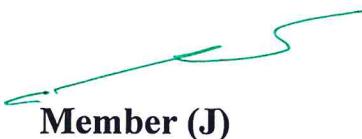
SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

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44 Bharathi Petitioner   
9740204762

**ORDER**

Counsel for Petitioner is present. Matter is listed today for consideration. Petitioner Counsel has not filed consent letter of IRP alongwith Affidavit and also not complied under Section 9(3) (b) of I & B Code. Time granted till 08/12/2017.

 **Member (T)**  **Member (J)**